

Sl. No.11

NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.07.2024 AT 01:45 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/2/9/AMR/2024		9 of IBC	Govind Service Agencies Vs BGR Energy Systems Limited

**ORDER**

**Present:** Ms. Nikita Abhyankar, proxy counsel for the OC.

Vakalath and counter not filed. Mr. Vishnu Vardhan Reddy, Proxy counsel from the O/o SVS Chowdary takes notice on behalf of CD and seeks time to settle the matter. Ld. Counsel for the CD shall file settlement memo, if settlement does not take place, to file counter. For filing vakalath and settlement or counter, list the matter on 09.09.2024 as a last chance.

Sd/-

SANJAY PURI  
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)